

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA

CAUSE LIST DATED: 29.07.2020

<u>CIVIL CASES</u>	
<u>I Session</u>	<u>II Session</u>
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. OS 131/2010	1. OS 66/2010
2. OS 231/2012	2. OS 231/2013
3. OS 409/2013	3. OS 631/2014
4. MISC. 19/2013	4. OS 125/2013
5. MA 15/2014	5. MISC. 33/2012
6. MA 27/2016	6. RA 19/2018
7. RA 25/2018	7. MA 17/2018
<u>HEARING</u>	<u>HEARING</u>
8. OS 189/2012	8. FDP 39/2009
9. OS 149/2013	9. OS 5/2018
10. OS 109/2011	10. OS 89/2018
	<u>ORDERS</u>
	11. OS 717/2014

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE,
NELAMANGALA

CAUSE LIST DATED: 29.07.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>HEARING</u>
1. OS 927/2009	1. 173/2016
2. Misc 68/2012	<u>ARGUMENTS</u>
3. MA 42/2013	2. RA 44/2016
4. MA 44/2013	3. RA 34/2017
5. OS 714/2013	4. OS 1661/2009
6. G & WC 46/2019	5. OS 44/2009
<u>HEARING</u>	6. OS 538/2014
7. OS 394/2012	7. OS 357/2016
8. OS 1775/2009	8. OS 736/2013
<u>EVIDENCE</u>	<u>EVIDENCE</u>
9. 774/2009	9. OS 442/2012
10. 365/2011	10. OS 790/2013

II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. Other cases will be adjourned.

2. All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 29-07-2020

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	O.S 76/1997	Arguments	11.	O.S 377/2013	Arguments
2.	O.S 104/1998	Arguments	12.	O.S 21/2014	Arguments
3.	O.S 423/2009	Arguments	13.	O.S 401/2015	Arguments
4.	O.S 77/2015	Hearing	14.	O.S 153/2016	Hearing
5.	O.S 117/2015	Hearing	15.	PCR 226/2014	Sworn Statement
6.	O.S 211/2015	Hearing	16.	PCR 36/2016	Sworn Statement
7.	O.S 313/2015	Hearing	17.	PCR 53/2016	Sworn Statement
8.	O.S 335/2015	Hearing	18.	PCR 17/2019	Sworn Statement
9.	O.S 59/2016	Hearing	19.	PCR 40/2019	Sworn Statement
10.	O.S 79/2016	Hearing	20.	PCR 267/2019	Sworn Statement

Note:

Separate cancelled cases list will be notified.

CIVIL JUDGE AND JMFC, NELAMANGALA
II ADDL. CIVIL JUDGE AND JMFC
LIST OF CASES TAKEN ON BOARD ON 29-07-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl.No.	Case No.		Stage
1.	OS	428/2008	Argument	11.	OS	143/2018	Argument
2.	OS	347/2016	Argument	12.	OS	393/2018	Argument
3.	OS	441/2018	Hearing	13.	OS	8/2010	Hearing
4.	OS	446/2018	Hearing	14.	OS	190/2011	Hearing
5.	OS	416/2017	Hearing	15.	OS	271/2015	Hearing
6.	OS	413/2017	Hearing	16.	OS	163/2016	Hearing
7.	OS	442/2008	Hearing	17.	OS	51/2019	Hearing
8.	OS	172/2018	Hearing	18.	OS	533/218	Hearing
9.	OS	137/2020	Hearing	19.	OS	143/2016	Evidence
10.	OS	14/2014	Evidence	20.	OS	220/2016	Evidence